

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH, CHENNAI**

श्री जॉर्ज जॉर्ज के, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष

**BEFORE SHRI GEORGE GEORGE K, VICE PRESIDENT AND  
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: **385/CHNY/2023**

निर्धारण वर्ष/Assessment Year: 2014-15

**Shri Mathangovil Shivanganam  
Rajamanickam,**  
B.7, 75 Vasanth Apartments,  
C.P. Ramaswamy Iyer Road,  
Alwarpet,  
Chennai – 600 018.

**The Income Tax Officer,**  
Vs. Non-Corporate Circle-3,  
Chennai.

**PAN: AABPR 7895K**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by  
प्रत्यर्थी की ओर से/Respondent by

: Shri N. Arjun Raj, Advocate  
: Ms. Sandhya Rani Kure, JCIT

सुनवाई की तारीख/Date of Hearing

: 07.01.2025

घोषणा की तारीख/Date of Pronouncement

: 07.01.2025

**आदेश /O R D E R**

**PER GEORGE GEORGE K, VICE PRESIDENT:**

This appeal at the instance of the assessee is directed against CIT(A) - NFAC order dated 08.03.2023, passed under section 250 of the Income Tax Act, 1961 (hereinafter called 'the Act'). The relevant Assessment Year is 2014-15.

2. At the outset, it is noticed that the Id.AR for the assessee has filed a petition dated 30.12.2024 for withdrawal of appeal stating that the assessee has opted for Direct Tax Vivad Se Vishwas Scheme, 2024 along with copy of Form 2 issued by the PCIT under the VSVS Scheme, 2024. In light of the above, we dismiss the appeal of the assessee as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 7<sup>th</sup> January, 2025 at Chennai.

*Sd/-*

( मनोज कुमार अग्रवाल )

**(MANOJ KUMAR AGGARWAL)**

लेखा सदस्य/ACCOUNTANT MEMBER

चेन्नई/Chennai,

दिनांक/Dated, the 7<sup>th</sup> January, 2025

**RSR**

*Sd/-*

( जॉर्ज जॉर्ज के )

**(GEORGE GEORGE K)**

उपाध्यक्ष /VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT, Chennai
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.